

[English]

**Privatisation of power in  
Cities**

865. SHRI PRAFUL PATEL:  
SHRI KODIKKUNIL SURESH:

Will the Minister of POWER be pleased to state:

(a) whether the task force set up by the Government in August 1992 to Examine the privatisation of power sector in Delhi has submitted its report;

(b) if so, the recommendations thereof and the reaction of the Government thereto;

(c) whether there is any proposal to privatise power distribution in other cities also;

(d) if so, the details thereof; and

(e) the time by which it is likely to be done?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) The Task Force has recommended the introduction of private sector in power generation, transmission and distribution in Delhi, excluding NDMC and Cantonment areas. The Task Force has also recommended that only the secondary transmission and distribution system should be handed over to private sector and proposals for this purpose may be invited through competitive bidding, on the basis of specified parameters. Regarding generation, it has been recommended that only future generating facilities may be entrusted to the Private sector. Government has not taken a final decision in the matter so far.

(c) and (d). Ministry of Power has not received any such proposal.

(e) Does not arise in view of replies to parts (a) to (d) of the question.

[Translation]

**Advertisements to Small  
Newspapers**

867. SHRI GEORGE FERNANDES:  
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have revised its policy of releasing advertisements for small newspapers of district level in the country;

(b) if so, the salient features of the new policy;

(c) whether the Government have received representation from small newspapers in regard to issuing advertisements; and

(d) if so, the steps being taken by the Government in this regard?

THE MINISTER OF STATE OF MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). Government advertisement are issued to all categories of newspapers, i.e. small, medium and big, keeping in view publicity requirements and budgetary provisions. This policy has not been changed with regard to any category of newspapers whether from the Districts or elsewhere. However, pursuant to acceptance of the recommendations of the Committee set up by the Government in 1987 by the Committee of Secretaries, the minimum circulation criterion required for empanelment of newspapers with DAVP was revised from 1000 paid copies to 2000 paid copies with effect from July, 1992

(c) and (d). Representations from small newspapers for issue of advertisements are a continuing feature and they are dealt with suitably on individual merits.